

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No.198/397-398/NCLT/AHM/2016 (New)  
C.P No. 3/397-398/CLB/MB/2015 (Old) With  
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2021**

**Name of the Company:**

J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

**Section:**

Application For Direction/397-398 of the Companies Act


**ORDER**

Learned Senior Counsel Mr. Rashesh Sanjanwala appeared. Learned Counsel Mr. M.K. Shah appeared. Learned Senior Counsel Mr. Ratnanko Banerjee appeared. Learned Counsel Ms. Aishwarya Reddy appeared. Learned Counsel Mr. Nikunt Raval appeared.

During the course of hearing, we requested Learned Counsels to file their written submissions, so that the matter can be disposed of as soon as possible.

List the matter on 07.04.2021.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 5th day of April, 2021.